



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.01.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 30.01.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 147 of 2025  <b>Part Heard</b>	Chintan Jhunjhunwala Vs. Mahesh Chand Gupta Resolution Professional of Energy Properties Pvt. Ltd. & Ors.  <b>With</b>	Shashank Agarwal	R.R. Modi- RP
2.	Comp. App. (AT) (Ins) No. 100 & 101 of 2025  <b>Part Heard</b>	Avani Towers Pvt. Ltd. Through its Resolution Professional Mr. Jitendra Lohia Vs. Chintan Jhunjhunwala & Anr.	Swati Dalmia	Sanchari Chakroborty
3.	Comp. App. (AT) (Ins) No. 2153 of 2024  <b>Part Heard</b>	Shreenathji Infrastructure Vs. Namasthetu Infratech Pvt. Ltd.	Vishal Bhatnagar	Rohit K. Gupta

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)